

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO.1607
TO BE ANSWERED ON FEBRUARY 10, 2022
SURVEY ON HOMELESS PERSONS**

NO. 1607. SHRI CHANDESHWAR PRASAD:

Will the Minister of Housing and Urban Affairs be pleased to state:

(a) whether the Government has conducted any survey in respect of urban houseless poor persons in Bihar and in other parts of the country and if so, the details thereof;

(b) whether the Government has received any proposal from Uttar Pradesh and other States/Union Territories seeking financial assistance for land acquisition meant for housing schemes/projects; and

(c) if so, the details thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): Yes, Sir. As per census 2011, the number of houseless people in India was 17,73,040 which includes 9,38,348 from urban areas and 8,34,692 from rural areas.

Contd...2/-

Further, in pursuance of the Government's vision of 'Housing for All', Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) including State of Bihar for providing all-weather pucca houses to all eligible urban households, including houseless people, who do not own a pucca house in his/ her name in any part of India and subject to income eligibility of the household under the scheme.

States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs. Based on the project proposals submitted by the States/ UTs, around 114 lakh houses have been sanctioned across the country; out of which, 54.40 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding.

(b) & (c): No, Sir. Under PMAY-U, no such proposal has been received in this Ministry. As per Scheme guidelines, Central assistance is provided for construction/ acquisition of houses by purchase/ re-purchase and not for land acquisition for projects under PMAY-U.
